जब कि जोन हटा दिए हैं और फ्री ट्रेड है, फिर ऐसा क्यों हैं ? (इति)

[ii] Power Crisis in Bihar

श्री चन्द्रदेव प्रसाद वर्मा (आरा) : उपाध्यक्ष महोदय, विहार में विद्युत संकट के कारण स्थिति वड़ी दयनीय है । कई वर्षों से इस राज्य में विद्युत उत्पादन क्षमता ताप विद्युत-शदित से 795 मेगावाट तथा पन-बिजली प्रतिष्ठानों से 150 मेगावाट है यानी कुल विद्युत उत्पादन क्षमता 945 मेगावाट है ।

विगत दस वर्षों से सिर्फ लगभग 200 मेगावाट की वृद्धि हुई है । विहार में अभी 2500 मेगावाट विद्युत-उत्पादन का संयंत्र चाहिये । जो कुल उत्पादन-क्षामता 945 मेगावाट की है, इसमें एक-चौथाई संयंत्र भी सही ढंग से आज काम नहीं कर रहा है। कुल मिलाकर लगभग 200 मेगावाट से अधिक शवित अभी भी काम नहीं कर रही है ।

विद्युत संकट के कारण पेयजल की पूरे राज्य में गंभीर समस्या उत्पन्न हो गई है । 72 घंटों तक बिजली बन्द रहने के कारण पेयजल की समस्या ने लोगों को व्याकुल कर दिया है । औद्योगिक प्रतिष्ठानों में 72 घंटों तक काम बंद रहा ।

विगत खरीफ की फ़सल विद्युत की कमी के कारण ही नष्ट हो गई । गांव में एक-एक सप्ताह तक विजली ग़ायब रहती है, जिसके कारण लोग विजली के तार तथा ट्रान्सफार्मर्स चुरा कर ले जाते हैं ।

अत : सरकार से मेरा आग्रह है कि जो भी विहार में आज विद्युत की उत्पादन क्षमता है उसे ज़्यादा से ज़्याद संयंत्रों को ठीक करके आपूर्तिकराई जाए तथा नई विद्युत परियोजनाओं को शीघ्रातिशीघ्र चालू किया जाए ।

(iii) Demand for relief to farmers whose crops have been destroyed by recent rains and hail-storm

श्री कृष्ण प्रकाश तिवारी (इलाहावाद) : उपाध्यक्ष महोदय, पंजाव, हरियाणा एवं उत्तर प्रदेश में हाल की असामयिक वर्षा एवं ओला वृष्टि से खेतों मैं खड़ी रवी की फ़सल एवं खालिहानों में आई फ़सल की अत्यधिक क्षति हुई है जिसके वारे में समाचार-पत्रों में भी समाचार छपे हैं ।

यह दुर्भाग्य ही है कि पिछले वर्ष भी इन्हीं क्षेत्रों में असामयिक वृष्टि एवं उपल वृष्टि हुई थी जिससे किसानों का बड़ा नुकसान हुआ था तथा अनाज का उत्पादन आशा से कम हुआ था तथा कहीं-कहीं पारसाल की देवी मार से किसान संभल नहीं पाया था कि इस वर्ष पुन : वही देवी विपत्ति आई ।

मेरा कृषि मंत्री जी से निवेदन है कि असामयिक वृष्टि तथा उपल वृष्टि से प्रभावित किसानों, गांवों तथा नजपदों को राहत देने की व्यवस्था करें ।

(iv) Need for a Judicial Enquiry into the Incident in which seven Customs Officials lost-lives in Madras

DR. A. KALANIDHI (Madras Central) : The lives of seven Customs officials have been lost under tragic circumstances, when a launch carrying the party of Customs officials capsized on the morning of 15.4.1983.

The Madras Customs House which boasts of several large seizers, does not have

a good, well equipped, sea-worthy launch of its own, to engage in anti-smuggling activities. It hires privately owned launches. It does not take the launches of the Coast Guard or Navy or Port Trust. The Customs Department permitted the officials to go on a rummaging trip, in rough weather, in a private launch without any safety equipments, like life boats, life jackets etc. The vessel 'M.V. Jala Yamuna' is a black-listed, suspect vessel, in the Customs records, with previous records of involvement in smuggling activities.

How the Customs Order the rummaging in rough weather, when this vessel, coming from Colombo, already touched the Ports of Bombay and Cochin, before coming to Madras ? The newly recruited officials to the Customs Preventive Services are not given any comprehensive training in swimming, weaponery techniques of self-defence etc., for use in emergent situation. There are weapons with the Customs at Madras, but they were not used at all due to the fact that nobody has got any training to use it. The Customs at Madras earn a lot, but nothing is done to provide the requisite training in modern weapons, use of launches of their own etc. In the circumstances, I demand a judicial enquiry into the incident occurred on 15.4.1983.

(v) *Need for Restoration of daily Deposit Collection Schemes by Banks*

SHRI K.A. RAJAN (Trichur) : Despite assurances made by the Finance Ministry that the Government has requested the Indian Bank's Association to continue the Daily Deposit Collection Schemes in the Banking industry, the Deposit Collectors in various banks are being thrown out of job. Some of the banks had taken steps to slowly but steadily dry up the daily deposit accounts, by refusing to open new accounts, so that by eflux of time, the period of maturity of the existing accounts would expire and the total collection and the commission earned thereon would become nil. The Syndicate Bank which decided to continue the scheme has made the scheme so unattractive to the depositors and so unremunerative to the deposit collectors as to make the scheme unworkable.

Unless steps are taken to immediately restore the scheme in all the banks the thousands of deposit collectors will be rendered jobless adding to the social tension in the country.

The reasons the Bankers have been putting forth to justify winding up the schemes have been that it is not remunerative. But if the scheme is unremunerative, the solution is not to wind up the scheme but to make it remunerative in the best manner possible. Cutting the wages of the workers and/or stopping the service altogether rendering the thousands engaged in giving the service unemployed is surely not the best method to solve the problem. Those who do away with the scheme on the ground of non-liability have surely not taken into account the developmental potential and anti-inflationary potential of the Daily Deposit Collections Scheme.

Therefore, I urge upon you that immediately the scheme is restored where it has been or is being scrapped and to liberalise the scheme as before, to make it workable, till an impartial committee goes into the whole question and standardise the scheme for uniform implementation in all the banks.

(vi) *Bducatioual, Social and Economic Development of Aoula Constituency of U.P.*

श्री जयपाल सिंह कश्यप (आंवला) : उपाध्यक्ष महोदय, मैं अपने लोक सभा संसदीय क्षेत्र आंवला की ओर केन्द्र एवं राज्य सरकार का घ्यान दिलाना चाहता हूं कि बरेली-बनायूं जिले में स्थित 5 विघान सभा क्षेत्र जिनमें आंवला सना, फरीदपुर, दातगंज और विनावर शामिल हैं, बहुत ही पिछड़े हुए हैं । पूरे क्षेत्र में एक मी उघोग एवं कारखाना नहीं है और एक मी डिग्री कालेज एवं केन्द्रीय स्कूल नहीं है । इस क्षेत्र के लोग साघन न होते के कारण बहुत बडी संख्या में बेरोजगार हैं और विकास के साघन न होने के कारण यहां के किसानों एवं दस्तकारों का उचित मूल्य नहीं मिल पाता है ।